

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/701 /2009 - CU[DB]
C/S/3230/10

Date 25/08/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
SHRI SUNIL GUPTA,
C-7, PREET VIHAR,
NEW DELHI-110092.
SHRI SUNIL GUPTA,

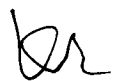
Appellant

Vs
Respondent

C.C.(PREVENTIVE)

I am directed to transmit herewith a certified copy of **Final order No. C/127/** **2010 CU[DB]** dated 13.08.10
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax

Alongwith Stay Order No C/94/10


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.(PREVENTIVE)

NEW CUSTOM HOUSE, NEAR I.G.I. AIRPORT, NEW DELHI 110037.

2. Adv. / Consult

MR.SUDHARSAN SINGH RAWAT, ADVOCATE

OLD CHAMBER NO. 95, SUPREME COURT OF INDIA, NEW DELHI.

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Company Law Institute of India Pvt Ltd., No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

10 Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

11 Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road,Ahmedabad-15

12 LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Haryana)

13 TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road, Vasant Kunj, New Delhi - 110070

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Assistant Registrar
(Customs Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-DB

Customs Stay Appn. No.C/S/3230/09
Customs Appeal No.C/701/2009

Date of Hearing: 13.08.2010
Date of decision: 13.08.2010

Sunil Gupta ...Appellant

Vs.

CC, New Delhi ... Respondent

Present for the Appellant : Shri Pushkar Kumar Singh, Adv.
Present for the Respondent : Shri Sumit Kumar, DR

Coram:
Hon'ble Dr.Chittaranjan Satapathy, Technical Member
Hon'ble Mr.D.N.Panda, Judicial Member

Final ORDER NO. C/127/10 DATED: 13.08.2010
Stay order no C/94/10

PER: DR.CHITTARANJAN SATAPATHY

Heard both sides. Shri Pushkar Kumar Singh, Proxy Advocate appearing for the appellant states that the Advocate on record Shri.S.S. Rawat has informed him that since the impugned order ^{is} no-longer valid, the appeal has become infructuous. As such, taking into account the submissions made on behalf of the appellants, we dismiss the appeal as infructuous. Stay petition also stands disposed of.

[Dictated and Pronounced in the open Court.]

(DR.CHITTARANJAN SATAPATHY)
TECHNICAL MEMBER

(D.N.PANDA)
JUDICIAL MEMBER

Anita